

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1412
TO BE ANSWERED ON 05.03.2018**

EPS-95 SCHEME

1412. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to hike minimum pension to Rs. 7500 per month under EPS-95 scheme;**
- (b) if so, the time by when it is likely to be done;**
- (c) whether the Government proposes for interim relief prior to finalization of minimum pension per month therein;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): No, Madam. There is no such proposal.

(e): The Employees' Pension Scheme (EPS), 1995 is a self-funded Scheme with contribution @ 8.33 per cent of wages from employer. Further, Government contributes 1.16 per cent of wages in EPS, 1995 upto a salary limit of Rs. 15,000/- per month. The Government has also fixed minimum pension to Rs. 1000/- per month under EPS, 1995 by providing budgetary support keeping in view the widespread demand with effect from 01.09.2014.
